

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33239/2017

ARBIND KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.17186/2018-EXEMPTION FROM SURRENDERING
(Application for refiling the SLP has already been condoned vide
order dated 12/02/2018))

Date : 24-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
[IN CHAMBER]

For Petitioner(s) Mr. Uday Gupta, Adv.
Ms. Shivani Lal, Adv.
Mr. M.K.Tripathi, Adv.
Mrs. Sarla Chandra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the proof of surrender of the petitioner is
condoned.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER